

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 56, 68 & 84 of 2013**

**Dated : 24<sup>th</sup> April, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 56 & 84 of 2013**

**Talwandi Sabo Power Ltd. .... Appellant(s)  
Versus  
Punjab State Power Corporation Ltd. & Anr. .... Respondent(s)**

**Counsel for the Appellant(s): Mr. Vishal Anand  
Counsel for the Respondent(s): Ms. Swapna Seshadri  
Ms. Swagatika Sahoo for PSPCL  
Ms. Shikha Ohri for R-2**

**Appeal No. 68 of 2013**

**Nabha Power Ltd. .... Appellant(s)  
Versus  
Punjab State Power Corporation Ltd. & Anr. .... Respondent(s)**

**Counsel for the Appellant(s): Mr. Aniket Prasoon  
Mr. Shogun Jain  
Counsel for the Respondent(s): Ms. Swapna Seshadri  
Ms. Swagatika Sahoo for PSPCL  
Ms. Shikha Ohri for R-2**

**ORDER**

As agreed by the learned counsel for the parties, post the matter for further hearing on **12.05.2014.**

**(Rakesh Nath)  
Technical Member  
Ts/js**

**(Justice M. Karpaga Vinayagam)  
Chairperson**